

GOVERNMENT OF MEGHALAYA

POLITICAL DEPARTMENT

ORDER

No. POL/65-2020/16

Dated: Shillong the 31th March, 2020

Shri Chinmay P. Gotmare, Secretary to the Govt of Meghalaya, Planning Department (9485098768) and Shri Cyril V.D. Diengdoh, IAS, Secretary to the Govt of Meghalaya, Political Department (9856451339) shall function as the Nodal Officers for monitoring and coordinating with other State Governments for migrant workers and students from the State of Meghalaya who are stranded in other states.

The following officers will assist the Nodal Officers, viz. Shri BhupeshHajong, MCS, Joint Secretary to the Govt of Meghalaya, Revenue and Disaster Management (9436113592) and Shri Larry Rymbai, Executive Assistant, PIU-3, MSSDS (9856024237)

This cancels the Order No. POL/65-2020/13 dated 30th March, 2020 issued by the Political Department.



(Shri M.S. Rao, IAS)

Chief Secretary

Government of Meghalaya

Memo No. POL/65-2020/16-A

Dated: Shillong the 31th March, 2020

Copy to: -

1. The Secretary to the Governor of Meghalaya for kind information of the Hon'ble Governor.
2. The Private Secretary to the Chief Minister, Meghalaya for kind information of the Chief Minister.
3. The Private Secretary to the Deputy Chief Minister, Meghalaya for kind information of the Deputy Chief Minister.
4. The Private Secretary to the Health Minister, Meghalaya for kind information of the Health Minister.
5. The Private Secretary to the all Hon'ble Ministers, Meghalaya for kind information of Hon'ble Minister.
6. The Private Secretary to Chief Secretary, Government of Meghalaya for favour of information of the Chief Secretary.
7. The Additional Chief Secretaries/Principal Secretaries/ Commissioners & Secretaries/ Secretaries of all the Department, Government of Meghalaya.
8. The Director General of Police, Meghalaya, Shillong for favour of information.
9. The Director, Information and Public Relations for wide publicity of the Order.
10. The Director of Health Services (MI)/MCH&FW)/Research), Meghalaya.
11. The Director All India Radio for wide publicity of the above Order.
12. The Director, Doordarchan Kendra Shillong for wide publicity of the above.
13. The Secretary Autonomous District Councils.
14. All Deputy Commissioners, Shillong/Nongstoin/Mawkyrwat/Jowai/ Khliehriat/ Nongpoh/Tura/Ampati/Resubelpara/Williamnagar/Baghmara for information.
15. All Superintendents of Police, Shillong/Nongstoin/Mawkyrwat/Jowai/ Khliehriat/ Nongpoh/Tura/Ampati/Resubelpara/Williamnagar/Baghmara for information and necessary action.
16. The Chief Executive Officer, Municipal Board, Shillong/ Tura/Jowai/Resubelpara.



Under Secretary to the Govt of Meghalaya
Political Department